

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat

Notification
Jammu, the 2nd January, 2019.

SRO04 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within territorial jurisdiction of District Doda.

S.No	Name of the officer	Designation
1.	Mr. Irshad Ahmad Shekih, KAS	Tehsildar Kastigarh Doda
2.	Shri Rajesh Gupta,	Assistant Regional Transport Officer, Doda
3.	Shri Waseem Raja	Assistant Director (P&S) DDC's Office Doda

By order of the Government of Jammu and Kashmir.

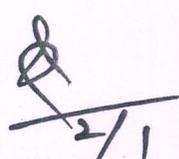
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and parliamentary
Affairs

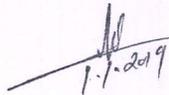
No:- LD(P)94/5-Doda.

Dated:-02-01-2019.

Copy for information and necessary action to the:-

1. Divisional Commissioner, Jammu.
2. Registrar General, J & K High Court, Srinagar.
3. District Magistrate, Doda. This is with reference to her letter No. 3019/DM/Doda dated 26-12-2018.
4. General Manager, Government Press for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, (w3sc).
6. Concerned file.


Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary
Affairs


1.1.2019